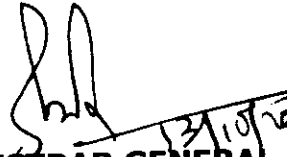


THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 83

Dated Guwahati, the 13th October, 2021

Hon'ble Mr. Justice Kakheto Sema has assumed charge of the office of the Additional Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) on 13th October, 2021 at 10:50 A.M. as per Government of India's Notification **No. K-13018/01/2021-US.II** dated 12/10/2021, issued by the Additional Secretary to the Government of India, Ministry of Law & Justice, Department of Justice (Appointments Division), Jaisalmer House, 26, Man Singh Road, New Delhi.


REGISTRAR GENERAL
13-10-21

Memo No.HC.III-20/2021/5105-5131/G, dated Guwahati, the 13th October, 2021.

Copy to:-

- 1) The Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi-110011.
- 2) The Additional Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi with reference to his Notification **No. K-13018/01/2021-US.II** dated 12.10.2021.
- 3) The Secretary General, Supreme Court of India, New Delhi.
- 4) The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
- 5) The Chief Secretary to the Govt. of Nagaland, Kohima.
- 6) The Chief Secretary to the Govt. of Mizoram, Aizawl.
- 7) The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
- 8) The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
- 9) The Special Secretary to the Governor of Nagaland, Kohima.
- 10) The Secretary to the Governor of Mizoram, Aizawl.
- 11) The Secretary to the Governor of Arunachal Pradesh, Itanagar.
- 12) The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
- 13) The Secretary to the Chief Minister, Nagaland, Kohima.
- 14) The Secretary to the Chief Minister, Mizoram, Aizawl.
- 15) The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
- 16) The Registrar General, High Court of _____.

- 17) The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar, with a copy of Notification **No. K-13018/01/2021-US.II** dated 12.10.2021, for necessary action.
- 18) The Registrar (_____), Gauhati High Court, Guwahati.
- 19) The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun.
- 20) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 21) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 22) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 23) The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification **No. K-13018/01/2021-US.II** dated 12.10.2021.
- 24) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
- 25) The Private Secretary to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
- 26) The Private Secretary to Hon'ble Mr. Justice Kakheto Sema, Judge, Gauhati High Court, Guwahati.
- 27) The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification **No. K-13018/01/2021-US.II** dated 12.10.2021.

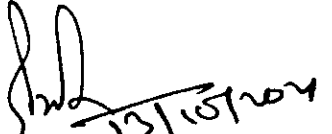

13/10/2021
REGISTRAR GENERAL
15.10.21

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 84

Dated Guwahati, the 13th October, 2021

Hon'ble Mr. Justice Devashis Baruah has assumed charge of the office of the Additional Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) on 13th October, 2021 at 10:50 A.M. as per Government of India's Notification **No. K-13018/01/2021-US.II** dated 12/10/2021, issued by the Additional Secretary to the Government of India, Ministry of Law & Justice, Department of Justice (Appointments Division), Jaisalmer House, 26, Man Singh Road, New Delhi.



REGISTRAR GENERAL
13-10-21

Memo No.HC.III-20/2021/5132-5158/G, dated Guwahati, the 13th October, 2021.

Copy to:-

- 1) The Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi-110011.
- 2) The Additional Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi with reference to his Notification **No. K-13018/01/2021-US.II** dated 12.10.2021.
- 3) The Secretary General, Supreme Court of India, New Delhi.
- 4) The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
- 5) The Chief Secretary to the Govt. of Nagaland, Kohima.
- 6) The Chief Secretary to the Govt. of Mizoram, Aizawl.
- 7) The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
- 8) The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
- 9) The Special Secretary to the Governor of Nagaland, Kohima.
- 10) The Secretary to the Governor of Mizoram, Aizawl.
- 11) The Secretary to the Governor of Arunachal Pradesh, Itanagar.
- 12) The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
- 13) The Secretary to the Chief Minister, Nagaland, Kohima.
- 14) The Secretary to the Chief Minister, Mizoram, Aizawl.
- 15) The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
- 16) The Registrar General, High Court of _____.

- 17) The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar, with a copy of Notification **No. K-13018/01/2021-US.II** dated 12.10.2021, for necessary action.
- 18) The Registrar (_____), Gauhati High Court, Guwahati.
- 19) The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun.
- 20) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 21) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 22) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 23) The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification **No. K-13018/01/2021-US.II** dated 12.10.2021.
- 24) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
- 25) The Private Secretary to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
- 26) The Private Secretary to Hon'ble Mr. Justice Devashis Baruah, Judge, Gauhati High Court, Guwahati.
- 27) The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification **No. K-13018/01/2021-US.II** dated 12.10.2021.


13/10/2021
REGISTRAR GENERAL
13-10-21

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 85

Dated Guwahati, the 13th October, 2021

Hon'ble Mrs. Justice Malasri Nandi has assumed charge of the office of the Additional Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) on 13th October, 2021 at 10:50 A.M. as per Government of India's Notification **No. K-13018/01/2021-US.II** dated 12/10/2021, issued by the Additional Secretary to the Government of India, Ministry of Law & Justice, Department of Justice (Appointments Division), Jaisalmer House, 26, Man Singh Road, New Delhi.


REGISTRAR GENERAL

Memo No.HC.III-20/2021/5159-5185/G, dated Guwahati, the 13th October, 2021.

Copy to:-

- 1) The Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi-110011.
- 2) The Additional Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi with reference to his Notification **No. K-13018/01/2021-US.II** dated 12.10.2021.
- 3) The Secretary General, Supreme Court of India, New Delhi.
- 4) The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
- 5) The Chief Secretary to the Govt. of Nagaland, Kohima.
- 6) The Chief Secretary to the Govt. of Mizoram, Aizawl.
- 7) The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
- 8) The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
- 9) The Special Secretary to the Governor of Nagaland, Kohima.
- 10) The Secretary to the Governor of Mizoram, Aizawl.
- 11) The Secretary to the Governor of Arunachal Pradesh, Itanagar.
- 12) The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
- 13) The Secretary to the Chief Minister, Nagaland, Kohima.
- 14) The Secretary to the Chief Minister, Mizoram, Aizawl.
- 15) The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
- 16) The Registrar General, High Court of _____.

- 17) The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar, with a copy of Notification **No. K-13018/01/2021-US.II** dated 12.10.2021, for necessary action.
- 18) The Registrar (_____), Gauhati High Court, Guwahati.
- 19) The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun.
- 20) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 21) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 22) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 23) The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification **No. K-13018/01/2021-US.II** dated 12.10.2021.
- 24) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
- 25) The Private Secretary to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
- 26) The Private Secretary to Hon'ble Mrs. Justice Malasri Nandi, Judge, Gauhati High Court, Guwahati.
- 27) The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification **No. K-13018/01/2021-US.II** dated 12.10.2021.


13/10/21
REGISTRAR GENERAL
13-10-21

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 86

Dated Guwahati, the 13th October, 2021

Hon'ble Mrs. Justice Marli Vankung has assumed charge of the office of the Additional Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) on 13th October, 2021 at 10:50 A.M. as per Government of India's Notification **No. K-13018/01/2021-US.II** dated 12/10/2021, issued by the Additional Secretary to the Government of India, Ministry of Law & Justice, Department of Justice (Appointments Division), Jaisalmer House, 26, Man Singh Road, New Delhi.



REGISTRAR GENERAL

Memo No.HC.III-20/2021/5186-5212/G, dated Guwahati, the 13th October, 2021.

Copy to:-

- 1) The Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi-110011.
- 2) The Additional Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi with reference to his Notification **No. K-13018/01/2021-US.II** dated 12.10.2021.
- 3) The Secretary General, Supreme Court of India, New Delhi.
- 4) The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
- 5) The Chief Secretary to the Govt. of Nagaland, Kohima.
- 6) The Chief Secretary to the Govt. of Mizoram, Aizawl.
- 7) The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
- 8) The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
- 9) The Special Secretary to the Governor of Nagaland, Kohima.
- 10) The Secretary to the Governor of Mizoram, Aizawl.
- 11) The Secretary to the Governor of Arunachal Pradesh, Itanagar.
- 12) The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
- 13) The Secretary to the Chief Minister, Nagaland, Kohima.
- 14) The Secretary to the Chief Minister, Mizoram, Aizawl.
- 15) The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
- 16) The Registrar General, High Court of _____.

- 17) The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar, with a copy of Notification **No. K-13018/01/2021-US.II** dated 12.10.2021, for necessary action.
- 18) The Registrar (_____), Gauhati High Court, Guwahati.
- 19) The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun.
- 20) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 21) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 22) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 23) The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification **No. K-13018/01/2021-US.II** dated 12.10.2021.
- 24) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
- 25) The Private Secretary to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
- 26) The Private Secretary to Hon'ble Mrs. Justice Marli Vankung, Judge, Gauhati High Court, Guwahati.
- 27) The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification **No. K-13018/01/2021-US.II** dated 12.10.2021.


REGISTRAR GENERAL
13/10/2021
13-10-21